

being collected and will be laid on the Table of the House.

[*English*]

Oil and Natural Gas in Gujarat

2277. DR. AMRIT LAL KALIDAS PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the discoveries of oil and natural gas made so far in Gujarat;

(b) the places where digging of wells is in full swing;

(c) the number of rigs working in the different areas; and

(d) whether the Government propose to start digging of wells in the fresh areas of Gujarat?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) A total of 77 oil and gas finds have been made by ONGC in the State of Gujarat.

(b) Currently, the drilling of exploratory wells by ONGC is in progress at Gandhar, Pakhajan, Limbodra, Langfinaj, Sobhasan, Paliyad, Mitrapura and Jambusar and development drilling by ONGC is being carried out Nandej, Wasna, Nawagam, Motera, Gandhar, North Kadi, Bechraji and Nandasan.

(c) Currently 38 rigs of ONGC are working in Gujarat, of which 12 rigs are carrying out exploratory drilling and the remaining 26 rigs development drilling.

(d) ONGC has selected new areas

namely Tankari, Suyan, Barejadi, Degam, Tarapur, Gambhira and Sojitra in Cambay basin and Lokhika in Saurashtra, in Gujarat State for carrying out exploration drilling.

In addition, Oil India Limited plans to undertake exploratory drilling of 1 full and 1 part well during 1994-95 in its PEL in Gujarat offshore area.

[*Translation*]

Migration from Kashmir and Rajouri

2278. SHRI ARVIND TRIVEDI:
SHRI PANKAJ CHOWDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Kashmiris who migrated from Kashmir and Rajouri areas in Jammu and Kashmir during the last three months;

(b) the places where they are residing at present;

(c) whether the Government propose to take some effective steps to check such migration;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (e) According to information made available by the State Government, two Kashmiri pandit families migrated to Jammu from Kashmir during October, 1993; while no migration is re-

ported to have taken place from Rajouri. The State Government is aware of the situation and is making all efforts to check possibilities of migration, by stepping up the security in the vulnerable areas and keeping up sustained pressure on the militants.

Medical Colleges in Gujarat

2279. SHRI N.J. RATHVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Government and Private Medical Colleges functioning in Gujarat;

(b) whether the Union Government have received any proposal from the State Government/Private Institutes for setting up of more medical colleges in the State;

(c) if so, the details thereof; and

(d) the action taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Government—5 Private—1

(b) No, Sir. There is no application pending for opening a medical college in Gujarat in accordance with the Scheme notified by Medical Council of India for opening of new medical colleges.

(c) and (d) Do not arise.

[English]

Royalty on Coal

2280. DR. KARTIKESWAR PATRA: Will the Minister of COAL be pleased to state:

(a) whether the Government propose to enhance the rate of royalty on coal payable to the State Governments;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) to (c) In terms of the proviso to Section 9(3) of the Mines and Minerals (Regulation and Development) Act, 1957 the rates of royalty can be enhanced only once in a period of three years. Since the rates of royalty on coal were last increased on 1-8-1991, the next increase can be effected only after 1-8-1994.

[Translation]

Approach paper on Technology Mission

2281. SHRI CHHEDI PASWAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether his Ministry had prepared an Approach Paper on the technology mission for lasting solution to the problem of floods in North Bihar;

(b) if so, the salient features thereof; and

(c) the follow-up-action taken for its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) The Ministry of Water Resources prepared an Approach paper for Technology Mission identifying new thrust areas in form of flood proofing to provide relief to chroni-